

transport needs, as well as national security needs, by constructing a National Highway from Ichchapuram in Srikakulam district to Tada in Nellore district via Kakinada and Narsapur;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRIT.G. VENKATRAMAN): (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Medical System

3795. SHRIMATI SUSHMA SWARAJ:
SHRI NITISH KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the medical system on the pattern of the British model is followed in the country as a result of which the medical facilities are confined to cities and metropolitan cities only;

(b) if so, the details thereof;

(c) whether the Lentin Commission has stated in its report that heavy expenditure is incurred in big hospitals in the name of treatment for the poor people and they are not getting its benefit;

(d) if so, the reaction of the Government thereto;

(e) whether the Government have taken any steps for improvement in the existing system; and

(f) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). A huge rural network of 132285 Sub-Centres, 21802 Primary Health Centres and 2401 Community Health Centres has been established throughout the country to provide health care services in rural areas. The model is as indigenous one and the States have been asked to make the service delivery system more responsive to the needs of the rural public through a vericity of overness related to filling posts, providing sufficient funds for drugs and consumables and improving survillence activities.

(c) & (d). This Ministry is aware of Justice Lentin Commission which we set up by the Government of

Maharashtra. The report was submitted to the State Government.

Central Government has asked the States to see than there is greater allocative efficiency and the needs of primary health Sector are catered fully.

(e) and (f). Health being State subject, improvement of hospital services is the responsibility of the State Governments. However, to strengthen the secondary level hospitals in the State Health System, Projects are under implementation with World Bank assistance in the States of Andhra Pradesh, Punjab, Karnataka and West Bengal. Besides this a number of National Programmes are being implemented with a view to controlling specific diseases and improving service delivery, particularly to those who lack access to health services.

Central Assistance for Indira Gandhi Canal

3796. SHRI TARACHAND BHAGORA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to provide Central assistance to Indira Gandhi Canal project under border area development programme;

(b) if so, the details thereof; and

(c) the total amount incurred so far under this programme?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) Central Assistance of Rs. 250 crores has been proposed under Border Area Development Programme during VIII five year plan for Indira Gandhi Nehar Project.

(c) The Central Assistance for Indira Gandhi Nehar Project provided under Border Area Development Programme is Rs. 341.10 crores upto March, 96.

[English]

Admission in Medical Colleges

3797. SHRI NAND KUMAR SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all medical students, who had cleared the All India entrance examination for admission to post graduate medical courses, have been given admission in medical colleges in the current academic session;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and